NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	NAL, HELD ON 11/08/2017 AT 10.30 AM	
PRESENT: SHRI K. ANANTH	HA PADMANABHA SWAMY, MEMBER	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/348/ (IB)/2017	
NAME OF THE PETITIONER(S)	: GORANTLA GEOSYNTHETICS PVT LTD	
NAME OF THE RESPONDENT(S)	: TAMIL NADU INDUSTRIAL EXPLOSIVES LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) n. p. Abdul wahab	Consultor Responded-	M.A. As In away
1) M.A. Abdul wahas 2) T. Hemalatha	Council posserier	7.11

ORDER

Counsels representing both the parties are present. Respondent Counsel submitted that a cheque to the tune of Rs.3,50,740/- has been issued to the other side towards full and final settlement of claim. He also furnished a memo mentioning details of the cheque and information, the same is furnished to the other side. Counsel for the Petitioner also submitted his consent and acceptance of the cheque. In view of the settlement between the parties, the matter is **closed**.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

ghk